## SINGLE MEMBER BENCH WEEKLY DISPATCH STATEMENT FROM 22/07/2019 TO 26/07/2019

110111 22/01/2015 10 20/01/2015			
APPEAL NO	ORDER NO	DATE OF ORDER	DATE OF WHICH
		RECEIVED FROM THE	ORDER
		PS TO HON'BLE	DISPATCHED
•		PRESIDENT/VICE	
8		PRESIDENT/MEMBERS	
FINAL ORDERS		s.	
E/51259/2018	F.OA/50930/2019	25/07/2019	26/07/2019
ST/53308/2018	F.OA/50931/2019	25/07/2019	26/07/2019
E/52604/2018	F.OA/50938/2019	25/07/2019	26/07/2019
	APPEAL NO  FINAL ORDERS E/51259/2018 ST/53308/2018	APPEAL NO ORDER NO  FINAL ORDERS E/51259/2018 F.OA/50930/2019 ST/53308/2018 F.OA/50931/2019	APPEAL NO  ORDER NO  DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS  FINAL ORDERS  E/51259/2018  F.OA/50930/2019  25/07/2019  ST/53308/2018  F.OA/50931/2019  25/07/2019

Mark .

Deputy/Assistant Registrar (SINGLE MEMBER APPEAL BRANCH